

- (2) Annual Report of the Hindustan Zinc Limited, Udaipur for the year 1972-73 along with the Audited Accounts and comments of the Comptroller and Auditor General. [Placed in Library. See No. LT-6345/74]

REVIEWS & ANNUAL REPORTS OF BHARAT HEAVY PLATE & VESSELS LTD. AND BHARAT PUMP AND COMPRESSORS LTD FOR 1972-73 AND COMMERCIAL VEHICLES (RESTRICTION ON RE-SALE) ORDER, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956—

- (i) (a) Review by the Government on the working of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1972-73.
- (b) Annual Report of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library. See No. LT-6346/74]
- (ii) (a) Review by the Government on the working of the Bharat Pumps and Compressors Limited, Naini, Allahabad, for the year 1972-73.
- (b) Annual Report of the Bharat Pumps and Compressors Limited, Naini, Allahabad, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—6347/74]

(2) A copy of the Commercial Vehicles (Restriction on Re-sale) Order, 1974 (Hindi and English versions) published in Notification No. S.O. 27(E) in Gazette of India dated the 11th January, 1974, issued under section 18G of the Industries (Development and Regulation) Act, 1951 [Placed in Library See No. LT-6348/74]

REPORTS ON FATAL ACCIDENTS AT GIC STONE (BAJRI) QUARRY AT TANAKPUR U.P. AND GHURMA LIMESTONE MINE OF U.P. STATE CEMENT CORPORATION LTD., COAL MINES FAMILY PENSION (CRD AMDT.) SCHEME ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): I beg to lay on the Table—

- (1) A copy of the Report (Hindi and English versions) on the fatal accident at G.I.C. Stone (Bajri) Quarry at Tanakpur (Almora Division of Uttar Pradesh) on the 29th December, 1972. [Placed in Library. See No. LT-6349/74]
- (2) A copy of the Report (Hindi and English versions) on the fatal accident at Ghurma Limestone Mine of U.P. State Cement Corporation Limited in Mirzapur District (Uttar Pradesh) on the 2nd September, 1973 [Placed in Library See No. LT-6350/74]
- (3) (i) A copy of the Coal Mines Family Pension (Third Amendment) Scheme, 1973 (Hindi and English versions) published in Notification No. G.S.R. 1223 in Gazette of India dated the 10th November, 1973, under section 7A of the Coal Mines Provident Fund, Family Pension and Bonus Schemes Act, 1948.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification [Placed in Library. See No. LT-6351/74]